

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2007/111/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Addl. District & Sessions Judge,
cum I/C District & Sessions Judge, Dibrugarh.

Dated Guwahati the 24th November, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJD/5115/22 dtd. 22.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 25.11.2022 & 28.11.2022 with station leave permission, from the morning of 25.11.2022 till the morning of 29.11.2022**, as prayed for.

The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-81/2007/11176/A, dated , 24 - 11 - 2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao